

(c) and (d) Yes, Sir. The Armed Forces will release the spectrum out of Defence usage, in a time bound manner as per the triggers of MoU. As per the clause in MoU, Ministry of Defence has already released 10 MHz.

(e) As per the decisions of Empowered Group of Ministers (EGoM), DoT has decided to auction upto 20 MHz of paired 3G spectrum in the 2.1 GHz band in the telecom service areas where 25 MHz or more paired spectrum is available. In telecom service areas where less than 25 MHz paired spectrum is available in the 2.1 GHz band, the actual amount of available spectrum in blocks of 2x5 MHz would be auctioned. Auction would be conducted according to the Revised Information memorandum issued on 23/10/2009 and published on Department of Telecommunications (DoT) website.

#### **Kudumbini project**

1538. SHRI A. VIJAYARAGHAVAN:

SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Kerala State Government has submitted a proposal to set up a project entitled “Kudumbini” to provide BPO facility for women at home on a pilot basis in Kozhikode district of Kerala with a total project cost of Rs.575 lakh; and

(b) if so, the details of the project and Government’s reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Government of Kerala vide its letter - DO NO.4332/B1/2008/ITD dated 27.09.2008 has submitted a proposal for “Kudumbini Women BPO”.

(b) This project proposal was for utilizing the power of ICT to distribute work spatially and provide supplementary income to women who are otherwise unable to go out for work. The Department has decided not to provide any financial support for the project.

#### **Special data infrastructure**

1539. SHRI K.E. ISMAIL:

SHRI P. RAJEEVE:

SHRI M.P. ACHUTHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government provides financial assistance to the States to set up special data infrastructure;

(b) if so, whether Government has provided financial assistance to the State of Kerala in this regard; and